

Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 28-06-2021 To 28-06-2021 For (All) Maincase & (All)

Pending : 10 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	CRA/23/2021	28-06-2021	AJAY RAY VS State of West Bengal	RAHUL GANGULY
2	CRM/694/2021	28-06-2021	JAYDEB PAUL AND ORS VS THE STATE OF WEST BENGAL	JAYDEEP KANTA BHOWMIK
3	CRM/695/2021	28-06-2021	RABINDAR SINGH AND ANR VS THE STATE OF WEST BENGAL	SUBHASISH MISRA
4	CRM/696/2021	28-06-2021	NARAYAN MANDAL VS THE STATE OF WEST BENGAL	SUBHASISH MISRA
5	CRM/697/2021	28-06-2021	PARI CHAND ORAON VS THE STATE OF WEST BENGAL	DEBAJIT KUNDU
6	CRM/698/2021	28-06-2021	AMULYA BARMAN AND ANR VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
7	CRM/699/2021	28-06-2021	DILIP BARMAN AND ORS VS THE STATE OF WEST BENGAL	HILLOL SAHA PODDER
8	WPA/1086/2021	28-06-2021	SANKAR CHANDRA KHAN VS THE STATE OF WEST BENGAL AND ORS	DEBAJIT KUNDU
9	WPA/1087/2021	28-06-2021	BIDHAN SARKAR VS STATE OF WEST BENGAL AND ORS.	DEBAJYOTI DEB
10	WPA/1088/2021	28-06-2021	SHIBA PROSAD BANERJEE VS STATE OF WEST BENGAL AND ORS.	AMRITA MAJI